

ITEM NO.10

Court 6 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 32742/2019

(Arising out of impugned final judgment and order dated 10-05-2019 in CRA No. 3973/2014 passed by the High Court Of Judicature At Allahabad)

OMVEER & ANR.

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(IA No. 155489/2019 - CONDONATION OF DELAY IN FILING and IA No. 155491/2019 - EXEMPTION FROM FILING O.T.)

Date : 30-06-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Mr. Vinod Prasad, Sr. Adv.
Mr. Dharendra Kumar, Adv.
Mr. Devvrat, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The matter is adjourned for ten days.

Liberty to file additional documents.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER